

**Central Administrative Tribunal
Principal Bench, New Delhi
OA No. 2850/2018**

This is the 04th day of July, 2019

**Hon'ble Sh. S.N. Terdal, Member (J)
Hon'ble Sh. A.K. Bishnoi, Member (A)**

Jitender S/o Sh. Jagdish,
Age 29 yrs/Group C,
Sub: Appointment/Postman
R/o VPO –Barwasni, Distt. Sonipat, Haryana-131001... Applicant

(through Ms. Neelima Rathor for Sh. U. Srivastava)

Versus

1. Union of India, through the
Secretary
Ministry of Communication, Sanchar Bhawan,
New Delhi
2. The Director General, Govt. of India, Ministry of Comm. & IT
Department of Posts, Dak Bhawan, New Delhi.
3. The Chief Post Master General, Department of Posts
Delhi Circle, Meghdoot Bhawan, New Delhi.
4. The Assistant Director, Recruitment & Establishment
O/o the Chief Post Master General, Department of Posts
Delhi Circle, Meghdoot Bhawan, New Delhi. ... Respondents

(through: Sh. J.P. Tiwari)

Order (Oral)

Hon'ble Sh. S.N. Terdal, Member (J)

Learned counsel for the applicant submits that the main relief in this OA has been granted. Accordingly, the OA is disposed of, as having become infructuous. There shall be no order as to costs.

**(A K Bishnoi)
Member (A)**

**(Sh. S.N. Terdal)
Member (J)**

